

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 322

(IB)-2130(ND)2019

IA/3356/2020 & IA/3629/2020, IA/4184/2020, IA/3930/2020

IA/4059/2020, IA/4230/2020, IA/4190/2020 & IA/4202/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd.

...Respondent

SECTION : 9 of IBC, 2016

Order Delivered on 09.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

**PRESENT: Mr. Tapan Sangal, Mr. Ranjan Grover, Mr. P. Nagesh, Mr
Metan Singh Negi, Mr. Sumesh Dhawan, Mr. Vatsal Kak, Ms. Ankita
Bajpai, Mr. Ajay Goyal, Mr. Arun Saxena, Mr. Rahul Singh**

ORDER

Renotify this case on 28.10.2020.


(T.S Singh)
(Court Officer)